

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/262/ (IB)/2017
NAME OF THE PETITIONER(S) : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. R. SIDHARTH Counsel for Respondent R. Sidarth
2. A.G. SATHYANARAYANAN For A.K. MYLSAMY Counsel for Petitioner. A.K. Mysamy

ORDER

Counsel representing both the parties are present and reported that the matter is likely to be settled and prayed time for reporting the outcome of the talks. Considering their request, time enlarged. Put up on 17.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)